

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.39515/2019

PRAMILA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 01-02-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBERS]

For Petitioner(s) Mr. Gaurav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

It appears that the petitioner has not so far been
apprehended.

List the matter after six weeks.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER